



**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-114/2016
MA-88/2016**

New Delhi this the 23rd day of January, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Nikhil Gaur, 26 years,
S/o Sh. Kamlesh Chand Gaur,
R/o V.P.O.-Kundli Janti kalan Road,
Lakhmi Piou Sonepat-131028.
2. Priya Soni, 24 years
D/o Sh. Bansi lal Soni,
R/o G-7, Second Floor,
Street No.39, Mahendra Park.
3. Bhoop Singh, 28 years
S/o Sh. Mangal Singh,
R/o A-20, Himgiri Enclave,
Near Transport Authority,
Sant Nagar Burari Delhi.
4. Anuj Kumar Bhardwaj, 27 years
S/o Sh. Mahender Bhardwaj,
R/o House No.D-5 Old Bharat Nagar
Rohtak Road, Bhiwani,
Haryana.
5. Shekhar Chauhan, 24 years
S/o Sh. Prem Kishor Chauhan,
R/o House No. 140, Dhakka,
G.T.B. Nagar, Delhi-09.
6. Nishi Garg, 25 years
S/o Sh. P.K. Garg,
R/o G-1, J-4/2 Dwarka Appts.,
West Jyoti Nagar Shahdara,
Delhi.



7. Rahul Sharma, 24 years
S/o Sh. Rajender Kumar Sharma,
R/o B-38/2, Kewal Park Azadpur,
Delhi.
8. Gaurav Kumar, 31 years
S/o Sh. Basant Kumar,
R/o 16/444, I-Block, Street No.6,
Bapa Nagar, Karol Bagh,
New Delhi. Applicants

(Present : None)

Versus

1. The Govt. of NCT of Delhi through
The Chief Secretary,
A-Wing, 5th Floor, Delhi
Secretariat, New Delhi-110113.
2. Delhi Subordinate Services Selection
Board, FC-18, Institutional Area,
Karkardooma, Delhi. Respondents

(Present : Ms. Asiya for Mrs. Rashmi Chopra and Sh. Amit Sharma, Advocate)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

None for the applicants. Applicants were not present on 01.08.2019 and 04.04.2019. Hence, the O.A. is dismissed in default and for non-prosecution.

(Mohd. Jamshed)
Member (J)

(S.N. Terdal)
Member (A)

/ankit/